

**Leprosy Patients at ESI Hospital  
Jhilmil, Shahdara, Delhi**

7950. SHRI MANKURAM SODI: Will the Minister of LABOUR be pleased to state:

(a) whether many leprosy patients at an advanced state of the disease were discharged from the ESI hospital, Jhilmil, Shahdara, Delhi;

(b) if so, whether any guidelines have been issued by Government for not admitting the leprosy patients in the ESI hospitals;

(c) if so, the details thereof; and

(d) the specific reasons for which leprosy patients admitted in the ESI hospital, Jhilmil, Shahdara, Delhi were discharged without having been given proper medical treatment and the action taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) to (d). The ESI Hospital at Jhilmil was commissioned in November, 1988. It has been reported that so far only two cases of leprosy have been admitted to this hospital. In the first case, the patient was discharged after completing the treatment. In the second case, the patient required specialised treatment. He was, therefore, discharged with the advice to take treatment in Leprosy Clinic.

**C.G.H.S. Dispensaries Functioning in  
Hyderabad and Secundrabad**

7951. SHRI MANIK REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state.

(a) the number of CGHS dispensaries functioning in the twin cities of Hyderabad

and Secundrabad and the location thereof;

(b) the working time of these dispensaries;

(c) whether these dispensaries are working round the clock on all the working days; and

(d) if so, whether Government propose to make the CGHS dispensaries work round the clock on Saturdays, Sundays and other holidays as well in the twin cities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) There are 13 allopathic dispensaries under CGHS Hyderabad located at

1. Charminar
2. Humayun Nagar
3. Secundrabad
4. Begumpet
5. Himayath Nagar
6. Kachiguda
7. Malakpet
8. Kanchanbagh
9. Alwal
10. Amerpet
11. Kakatiya Nagar
12. Dil Sukh Nagar
13. Taranka

(b) to (d). Ten allopathic dispensaries are working from 7.30 A.M to 1.30 P.M. with

limited services from 1.30 P.M. to 7.30 P.M. Three allopathic functioning dispensaries are working round the clock on all working day and holidays which also cater to the beneficiaries of other dispensaries attached to them, in emergencies.

#### **FCI Office in Hyderabad**

7952. SHRI MANIK REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the monthly amount of rent being paid by the Food Corporation of India for occupation of the 'Progressive Towers' at Hyderabad;

(b) the other charges paid by the FCI for occupation of the building viz. provision of partition etc;

(c) whether there is any proposal to construct a building for FCI in Hyderabad; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D.L. BAITHA): (a) and (b). Monthly rent of Rs. 130843.50 is being paid by the FCI for occupation of 27,546 sq. ft. of the building 'Progressive Towers' at Hyderabad. It includes charges towards amenities such as partition, light and covered space for parking. Maintenance charges are yet to be settled.

(c) and (d). The Government of Andhra Pradesh has been approached by FCI for allotment of suitable land for construction of a building for the Regional Office.

#### **Research Studies Conducted by Indian Institute of Forest Management**

7953. SHRI MANIK REDDY: Will the

Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Indian Institute of Forest Management, Bhopal has carried out any research studies in relation to the symbiosis between the forests and tribals, either sociological or anthropological in nature;

(b) if so, the details of such studies and the conclusions arrived at; and

(c) if not, the reasons therefor and when such studies are proposed to be undertaken?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (c). A study entitled "Non-Nationalised Minor Forest Produce and Tribal Economy in Bastar District of Madhya Pradesh" was undertaken by the Indian Institute of Forest Management in 1985-86. The main findings of the study are:—

- (1) The tribals in Bastar District have subsistence economy thriving mainly on collection of Minor Forest Produce.
- (2) The collection and disposal of Minor Forest Produce is unorganised at present and there is a potential to develop the same by proper management.
- (3) The auction system for disposal of Minor Forest Produce should be discontinued.

#### **Rehabilitation and Modernisation of Jute Industry**

7954. SHRI SYED SHAHABUDDIN: Will the Minister of TEXTILES be pleased to state:

(a) the objectives and the quantitative